# to be published in part II section 3(11) of the gazetie of india

GOVERNMENT OF INDIA DEPARTMENT OF REVIEWE & BANKIN

( DEVENUE WING )

NEW DELHI, the 26th Merch, 1977.

#### NOTIFICATION INCOME T/X

No.1689(F.No.203/34/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 subject to the following conditions:

- (1) The Society will submit amuel reports on its research activities.
- (B) The Society will submit annual returns about donations received and spent exclusively for research in the matter as & when required by the Council.

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This notification is effective for a period of two years from the date of this notification.

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( REVENUE WING )

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